

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) CC NO. 19880 OF 2015

WITH

INTERLOCUTORY APPLICATION NO. 1-2

(Applications for condonation of delay in filing and refiling the SLP)

M/s Taj Paper Pvt. Ltd. & Ors.

.....Petitioners

Versus

State of U.P. & Ors.

....Respondents

OFFICE REPORT

The matter above-mentioned has been filed by Mr. T. Mahipal, Advocate, on behalf of the Petitioner against the Final Judgment and order dated 16th January, 2014 of the High Court of Judicature of Allahabad in Civil Misc. Writ Petition No. 24120 of 2013. There is a delay 471 days in filing and 49 days in refiling the SLP.

It is submitted that Civil Appeal No. 8255 of 2014 @ SLP (C) No. 13030 of 2014 arising out of common order was listed before the Hon'ble Court on 22nd August, 2014 when the Hon'ble Court was pleased to grant leave and the same is pending for hearing. Copy of the Record of proceedings dated 22nd August, 2014 is enclosed herewith for the kind perusal of the Hon'ble Court.

The matter is listed before the Hon'ble Court with this Office Report

Dated this the 4th Day of November, 2015.

ASSISTANT REGISTRAR

Copy to :

Mr. T. Mahipal, Advocate,
138, New Lawyers Chambers,
Supreme Court of India,
New Delhi.

ASSISTANT REGISTRAR